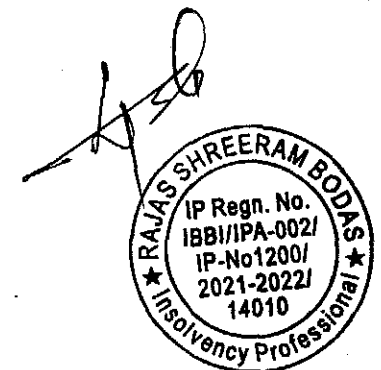


LIST OF STAKEHOLDERS OF JOGMA LAMINATES INDUSTRY PRIVATE LIMITED
(UNDER LIQUIDATION)
AS ON 30TH JANUARY, 2023

In response to the public announcement made by the Liquidator on 7th December, 2022 in newspapers and website of IBBI inviting claims from the creditors of Jogma Laminates Industry Private Limited, claims were received by the Liquidator till the last date for submission of claim however the liquidator did not receive all the claims that the erstwhile Resolution Professional (RP) received and through which the erstwhile RP constituted the Committee of creditors. The Liquidator has hence constituted the Stakeholders' Consultation Committee as admitted by the erstwhile RP and as such the list of stakeholders has been prepared. Also, certain claims were received but not verified by the liquidator due to non-availability of the data and shall be considered after due verification and accordingly to be included/excluded in the Stakeholders Consultation Committee on receipt of information:

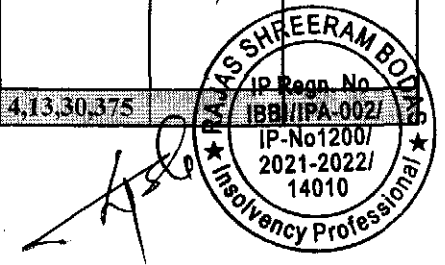


Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the corporate debtor: Jogma Laminates Industry Private Limited; Date of commencement of liquidation: 16.11.2022; List of stakeholders as on 30.01.2023 (The order of Liquidation was ordered on 16.11.2022, however the liquidator received the certified copy of the order on 01.12.2022)

(Amount in ₹)

Sl. No.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in Annexure	Remarks, if any
		No. of claims	Amount	No. of claims	Amount					
1	Unpaid insolvency resolution process costs				14,13,393.52				NA	
2	Liquidation costs incurred till date				9,828.00				NA	
3	Secured financial creditors	2	26,76,00,480	2	22,74,87,046	-	-	4,01,13,435	1	
4	Unsecured financial creditors	6	1,36,61,228	6	1,24,44,287	-	-	12,16,940	2	
5	Operational creditors (Workmen)	-	-	-	-	-	-	-	3	
6	Operational creditors (Employees)	-	-	-	-	-	-	-	4	
7	Operational creditors (Government Dues)	-	-	-	-	-	-	-	5	
8	Operational creditors (other than Workmen, Employees and Government Dues)	2	32,92,384	2	32,92,384	-	-	-	6	
9	Other stakeholders, if any (other than financial creditors and operational creditors)	-	-	-	-	-	-	-	7	
Total		10	28,45,54,092	10	24,32,23,717			4,13,30,375		



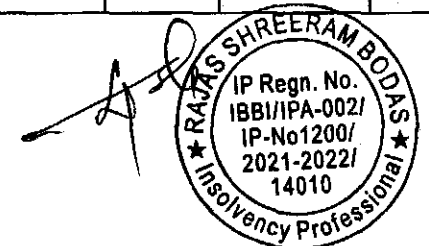
Annexure-1

Name of the corporate debtor: Jogma Laminates Industry Private Limited; Date of commencement of liquidation: 16.11.2022; List of stakeholders as on 30.01.2023 (The order of Liquidation was ordered on 16.11.2022, however the liquidator received the certified copy of the order on 01.12.2022)

List of secured financial creditors

(Amount in ₹)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by guarantee						% share in total amount of claims admitted
1	Religare Finvest Limited	FC/01	As admitted by the erstwhile RP	15,89,01,858	15,02,21,676	Secured Financial Creditor		NA			61.76%				86,80,182	As admitted by the erstwhile RP
2	Dena Bank (now, Bank of Baroda)	FC/02	31.12.2022	10,86,98,623	7,72,65,370	Secured Financial Creditor		Yes			31.77%				3,14,33,253	

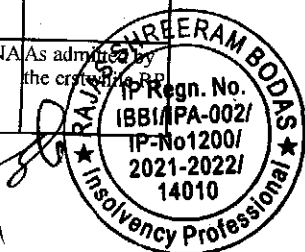


Annexure-2

Name of the corporate debtor: Jogma Laminates Industry Private Limited; Date of commencement of liquidation: 16.11.2022; List of stakeholders as on 30.01.2023 (The order of Liquidation was ordered on 16.11.2022, however the liquidator received the certified copy of the order on 01.12.2022)

List of unsecured financial creditors

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted			Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee					
1.	Religare Finvest Limited	FC/03	As admitted by the erstwhile RP	88,05,556	85,27,475	Unsecured Financial Creditor	NA	3.51	NA	NA	NA	2,78,080 As admitted by the erstwhile RP
2.	Poddar Tradecom Private Limited	FC/04	As admitted by the erstwhile RP	20,81,185	12,24,000	Unsecured Financial Creditor	NA	0.50	NA	NA	NA	8,57,185 As admitted by the erstwhile RP
3.	Ujwala Bharat	FC/05	As admitted by the erstwhile RP	10,00,000	10,00,000	Unsecured Financial Creditor	NA	0.41	NA	NA	NA	NA As admitted by the erstwhile RP
4.	Star Orechem International Pvt. Ltd.	FC/06	As admitted by the erstwhile RP	5,81,675	5,00,000	Unsecured Financial Creditor	NA	0.21	NA	NA	NA	81,675 As admitted by the erstwhile RP
5.	Zumberlal Bharat & Sons HUF	FC/07	As admitted by the erstwhile RP	5,00,000	5,00,000	Unsecured Financial Creditor	NA	0.21	NA	NA	NA	NA As admitted by the erstwhile RP
6.	Viral Jatin Bhayani	FC/08	As admitted by the erstwhile RP	6,92,812	6,92,812	Unsecured Financial Creditor	NA	0.28	NA	NA	NA	NA As admitted by the erstwhile RP



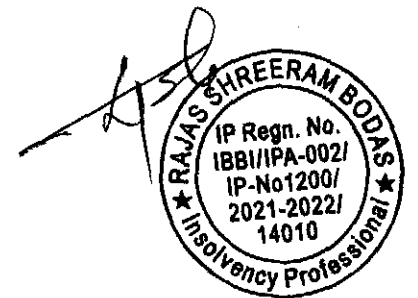
Annexure-3

Name of the corporate debtor: Jogma Laminates Industry Private Limited; Date of commencement of liquidation: 16.11.2022; List of stakeholders as on 30.01.2023 (The order of Liquidation was ordered on 16.11.2022, however the liquidator received the certified copy of the order on 01.12.2022)

List of operational creditors (Workmen)

(Amount in ₹)

Sl. No.	Name of authorised representative, if any	Name of workman	Identification No.	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
				Date of receipt	Amount claimed	Total amount of claim admitted	Amount of claim for the period of twenty-four months preceding the liquidation commencement date	Nature of claim	% share in total amount of claims admitted					
NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA



Annexure-4

Name of the corporate debtor: Jogma Laminates Industry Private Limited; Date of commencement of liquidation: 16.11.2022; List of stakeholders as on 30.01.2023 (The order of Liquidation was ordered on 16.11.2022, however the liquidator received the certified copy of the order on 01.12.2022)

List of operational creditors (Employees)

(Amount in ₹)

Sl. No.	Name of authorised representative, if any	Name of employee	Identification No.	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
				Date of receipt	Amount claimed	Total amount of claim admitted	Amount of claim for the period of twelve months preceding the liquidation commencement date	Nature of claim	% share in total amount of claims admitted					
	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA



Annexure-5

Name of the corporate debtor: Jogma Laminates Industry Private Limited; Date of commencement of liquidation: 16.11.2022; List of stakeholders as on 30.01.2023 (The order of Liquidation was ordered on 16.11.2022, however the liquidator received the certified copy of the order on 01.12.2022)

List of operational creditors (Government Dues)

(Amount in ₹)

Sl. No.	Details of Claimant			Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
	Department	Government	Identification No.	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	% share in total amount of claims admitted						
		NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA




Annexure-6

Name of the corporate debtor: Jogma Laminates Industry Private Limited; Date of commencement of liquidation: 16.11.2022; List of stakeholders as on 30.01.2023 (The order of Liquidation was ordered on 16.11.2022, however the liquidator received the certified copy of the order on 01.12.2022)
List of operational creditors (other than Workmen, Employees and Government Dues)

(Amount in ₹)

Sl. No	Name of creditor	Identification No.	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	Amount covered by guarantee						% share in total amount of claims admitted
1	Viraj	OC/01	31-12-2022	16,42,775	16,42,775	Unsecured Operational Creditor	NA	NA	NA	0.68	NA	NA	NA	NA	
2	Card Care	OC/02	31-12-2022	16,49,609	16,49,609	Unsecured Operational Creditor	NA	NA	NA	0.68	NA	NA	NA	NA	




Annexure-7

Name of the corporate debtor: Jogma Laminates Industry Private Limited; Date of commencement of liquidation: 16.11.2022; List of stakeholders as on 30.01.2023 (The order of Liquidation was ordered on 16.11.2022, however the liquidator received the certified copy of the order on 01.12.2022)

List of other stakeholders, if any (other than financial creditors and operational creditors)

(Amount in ₹)

Sl. No	Name of stakeholder	Category of stakeholders (preference shareholders / equity shareholders / partners / others)	Identification No.	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
				Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	Amount covered by guarantee						% share in total amount of claims admitted
NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA

For Jogma Laminates Industry Private Limited (Under Liquidation)



Rajas Shreeram Bodas
Liquidator

Registration No.: IBBI/IPA-002/IP-N-01200/2021-2022/14010

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Email: jogmaliquidation@gmail.com

Date: 30-01-2023

Place: Pune

